

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 316 of 2013 &
IA no. 412 of 2013**

Dated: 3rd July, 2014

M/s. Wardha Power Co. Ltd.

...Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **31.07.2014**.

COURT MASTER